

(c) the steps being taken to expand more in future with a plan of action and with the involvement of private people?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) With the operationlisation of Terminal 3 at Indira Gandhi International (IGI) Airport, Delhi, the airport is capable to handle 62.7 million passengers per annum (mppa).

(c) As per Master Plan, saturation capacity of IGI airport is 100 mppa, as against 29.7 million passengers handled during the year 2010-11.

**Conversion of entire domestic sector into low cost airlines**

333. SHRI MOHD. ALL KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether airlines predict that the entire domestic sector could turn low cost as airlines may choose to convert into the all economy class;

(b) if so, the details thereof worked out for the future;

(c) the suggestions being taken from the private airlines in future in this regard; and

(d) the present status of each airline in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No such prediction is available in the Ministry.

(b) to (d) Do not arise.

**Irregularities in purchasing of aircraft**

†334. SHRI RAGHUNANDAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether proof of irregularities have been found in the aircraft deal signed between Airbus and erstwhile Indian Airlines;

(b) the information made available by the Comptroller and Auditor General (CAG) in its report in this regard;

(c) whether the permission required for registering FIR against erring officers has been granted so that investigation is not hampered;

(d) whether CAG has also raised question on the deal signed between erstwhile Indian Airlines and Boeing for purchasing 68 aircrafts; and

(e) if so, the details of the reports submitted by CAG regarding the deal of purchasing 43 aircrafts and 68 aircrafts?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (e) CBI has instituted a preliminary enquiry (PE) with regard to aircraft deal signed between Airbus and erstwhile Indian Airlines. CBI has sought permission to register an FIR against then functionaries of the erstwhile Indian Airlines, which is currently under the examination of the Ministry of Civil Aviation. Performance Audit of Civil Aviation

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†Original notice of the question was received in Hindi.

in India based on CAG Report No. 18 of 2011-12 has already been placed before the Parliament.

**Cancellation of flights by Kingfisher Airlines**

335. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there was a sudden cancellation of many flights of Kingfisher Airlines;

(b) if so, the details in this regard;

(c) whether DGCA has conducted any inquiry to find out reasons behind the flight cancellation;

(d) if so, the finding of inquiry;

(e) whether there were incidents of overcharging by other airlines in view of this large scale cancellation; and

(f) if so, the action taken against those airlines and efforts made to safeguard the interest of the passengers?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (d) As informed by Kingfisher Airlines, they have cancelled the flights and reduced their operations effective 17th Feb. 2012 due to reduction in their operating fleet to 28 aircraft (04 A330, 01 ATR 42, 10 ATR 72 and 13 A320 family).

Revised-flight schedule of Kingfisher Airlines has been approved for 175 domestic and 24 international flights on daily basis.

Kingfisher Airlines has been asked to ensure that passengers are given advance information about flight cancellations and refund is settled at the earliest.

Directorate General of Civil Aviation (DGCA) has launched a special drive on the operational fleet of Kingfisher Airlines aircraft to ensure their continued airworthiness and safety of aircraft operations.

(e) and (f) No case of overcharging by other airlines has been observed due to cancellations. The airfares are remaining within the fare band unloaded by the scheduled airlines on the respective websites.

**Non-Payment of salary to employees of AI**

336. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether employees of Air India and other airliners have not been paid salary since last several months;

(b) if so, the details thereof;